

an>

Title: Introduction of the Disclosure of Lobbying Activities Bill, 2015.

SHRI KALIKESH N. SINGH DEO (BOLANGIR): Sir, I beg to move for leave to introduce a Bill to set up an Authority for registration of lobbyists; to provide for disclosure of lobbying activities that influence legislative and executive decision making in order to increase transparency in governance and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to set up an Authority for registration of lobbyists; to provide for disclosure of lobbying activities that influence legislative and executive decision making in order to increase transparency in governance and for matters connected therewith."

The motion was adopted.

SHRI KALIKESH N. SINGH DEO : I introduce the Bill.

15.32 1½ hours